

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 23-01-2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT ADVOCATE
1	Mr. Prashant Kumar Sharma, Rtd. RHJS	D.B. Civil Misc Appeal NO. 1571/2017 Smt Pintu V/s Chandresh	Mr. A.K. Babel	Mr. G.S. Rathore

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1	Mr. Sanjeev Johri	S.B. Criminal Misc. Petition No. 3297/2017 India Infoline Finance Ltd. V/s State & Ors.	Mr. Dhanesh Saraswat	Mr. Deepak Choudhary Mr. Abhishek Charan
2	Mr. Murlidhar Vaishnav Retd. RHJS	S.B Criminal Misc. Pet No. 4168/2017 Jayesh & Ors. V/S State & Ors.	Mr. Pradeep Shah	Mr. M.S. Panwar, Mr. Suresh Kumbhat
3.	Sh Prashant Kumar Sharma Retd. RHJS	S.B. Criminal Revision Petition No.n 1141/2016 Sunil V/S State & Ors.	Mr. P. K. Mathur	Mr. Shweta Bhagchandani
4.	Mr. Hanwant Singh Balot	S.B. Civil Firsts Appeal No. 77/1986 Smt ChandraKalla V/s Shankar Lal	Mr. R.R., Nagori	Mr. S.G. Ojha

भवदीय

उपसचिव

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जोधपुर

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